

IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH "G", MUMBAI
BEFORE SHRI LALIET KUMAR, JUDICIAL MEMBER &
SHRI S. RIFAUR RAHMAN, ACCOUNTANT MEMBER

ITA NO.1989/MUM/2020 (A.Y.2020-21)

Global Chamber of Saraswat Enterprises,
2202, Manish Garden, Navghar Road,
Near Mulund Gymkhana,
Mulund East, Mumbai-400081

PAN: **AAHCG9891M**

..... Appellant

Vs.

CIT (Exemptions),
617, 6th Floor, Piramal Chamber
Lalbaug, Parel,
Mumbai-400012

..... Respondent

Appellant by : Vide letter dated 03.12.2021

Respondent by : Sh. Amrish Bedi, CIT-DR

Date of hearing : 06/12/2021

Date of pronouncement : 06/12/2021

ORDER

PER LALIET KUMAR, J.M:

An application dated 03.12.2021 was sent by the assessee disclosing his willingness to withdraw the appeal and moved a fresh application for registration of the Trust. After amendment, the objects of the Society.

2. The Id. Departmental Representative (DR) has no objection for withdrawal of the appeal.

3. We have heard the rival contentions of the parties and perused the material available on record, where the assessee has moved an application for withdrawal of the appeal, accordingly, the application for withdrawal of the appeal is allowed.

4. Therefore, the appeal is dismissed as withdrawn.

Order pronounced in the court on 06.12.2021.

Sd/-

(S. RIFAUR RAHMAN)
ACCOUNTANT MEMBER

मुंबई/Mumbai, दिनांक/Dated: 06/12/2021

Sd/-

(LALIET KUMAR)
JUDICIAL MEMBER

SK, PS

प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/The Appellant ,
2. प्रतिवादी/ The Respondent.
3. आयकर आयुक्त (अ) / The CIT(A)-
4. आयकर आयुक्त CIT
5. विभागीय प्रतिनिधि, आय.अपी.अधि. , मुंबई/DR, ITAT, Mumbai
6. गार्ड फाइल/Guard file.

//True Copy//

BY ORDER,

(Dy./Asstt. Registrar)
ITAT, Mumbai